



No. 1(42) 2011/Railway/FSSAI (Part-I)
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002
Dated, the 11th September, 2019

ORDER

Subject: Appointment of Designated Officer for Indian Railways under Section 36 of FSS Act, 2006.

In exercise of the powers conferred on the undersigned under Section 10(5) and Section 36 of Food Safety and Standards Act, 2006 read with Regulation 1.2.1. (1) of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, and in partial modification of previous Order bearing no. 1 (42) 2011/Railway/FSSAI (Part-I) 09.01.2018, Dr. Sangeeta Mehra is hereby appointed as Designated Officer in place of Dr. Ashay Amlekar for the Central Railways with immediate effect until further Orders.

(Pawan Agarwal)
Chief Executive Officer

Copy to:

1. Dr. K. Sridhar, Executive Director Health (G), Railway Board, 3rd Floor, Pragati Maidan Metro Station Building Complex, New Delhi
2. Food Safety Commissioners of all States/ UTs
3. All Divisional Heads/Central Licensing Authority/Central AOs of FSSAI.
4. Head (IT) - for uploading on website.

(Dr. Shobhit Jain)

Executive Director (Compliance Strategy/Training/)